

1	2	3	4	5	6
16.	Maharashtra	4.86	41.94		
17.	Meghalaya	1.06	01.19	1.72	
18.	Mizoram	0.21	02.27	2.07	2.07
19.	Nagaland	0.30	02.96	4.70	
20.	Odisha	8.05	05.98	7.34	11.86
21.	Punjab	6.27	26.66		
22.	Rajasthan	4.72		2.75	
23.	Sikkim	0.13	02.02	1.66	2.51
24.	Tamil Nadu	1.91			
25.	Tripura		03.24	4.09	
26.	Uttar Pradesh	16.96	62.27	18.39	
27.	Uttarakhand	5.90	19.43		3.38
28.	West Bengal	2.32	02.32		
	UT				
1.	A & N Islands	-	01.06		
2.	Daman and Diu				0.14
3.	Lakshadweep		00.51		
4.	Puducherry		00.69		
	TOTAL	105.00	260.84	134.05	92.63

Promotion of games through Ministry

2631. SHRI BASAWARAJ PATIL : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the games of India which Government is promoting through Ministry;

(b) the support given by Government to promote these games; and

(c) the games which were accepted by the Olympic authorities of India?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH) : (a) and (b) Primary responsibility for promotion of sports and games is that of the respective National Sports Federations (NSFs). The Ministry of Youth Affairs and Sports and the Sports Authority of India (SAI) supplement the efforts of the NSFs under their various schemes such as Scheme of Assistance to NSFs, Scheme of Talent Search and Training, Scheme of National Sports Development Fund, Scheme of Special Awards to Medal Winners in International Sports Events and their Coaches, Scheme of Pension to Meritorious Sports persons, Schemes of National Sports Awards viz. Rajiv Gandhi Khel Ratna, Arjuna Awards, Dronacharya Awards, Dhyan Chand Awards, Maulana Abul Kalam Azad Trophy, Rashtriya Khel Protsahan Puruskar, National Sports Talent Contest (NSTC) Scheme, Army Boys Sports Company (ABSC) Scheme, SAI Training Centres (STC) Scheme, Special Area Games (SAG) Scheme and Centres of Excellence (COE) Scheme.

The Ministry has given recognition to the NSFs of 53 sports disciplines. The list of such Federations is given in the Statement (*See* below). Under the Scheme of Assistance to NSFs, assistance is provided for conduct of National Championships and international tournaments in India, participation of sportspersons in international sports events abroad, organizing coaching camps, engagement of coaches, procurements of sports equipment etc.

(c) Indian Olympic Association (IOA), the apex body for Olympic Sports in India, normally recognises and accepts the games which are played in Olympic Games. As far as recognition by the Ministry of Youth Affairs & Sports is concerned, of the 28 sports disciplines to be played at Rio Olympics, 2016, 22 sports disciplines viz., Aquatics, Athletics, Badminton, Basket Ball, Boxing, Canoeing/ Kayaking, Cycling, Equestrian, Fencing, Football, Golf, Handball, Judo, Rowing, Sailing, Shooting, Table Tennis, Taekwondo, Tennis, Volley ball, Weightlifting, and Wrestling have been recognised by the Ministry.

*Statement**List of Federations*

Sl.No	Name of the Federation
1.	Indian Weightlifting Federation.
2.	Amateur Kabaddi Federation of India
3.	Table Tennis Federation of India
4.	National Rifle Association of India
5.	Tug-of-War Federation of India,
6.	Rowing Federation of India
7.	All India Tennis Association
8.	Fencing Association of India
9.	Volleyball Federation of India
10.	All India Sports Council of the Deaf,
11.	Billiards and Snookers Federation of India
12.	Ten-Pin Bowling Federation of India,
13.	All India Chess Federation
14.	Yachting Association of India
15.	Kayaking and Canoeing Association of India
16.	Kho-Kho Federation of India,
17.	Special Olympics Bharat,
18.	Sepak Takraw Federation of India,
19.	All India Carrom Federation,
20.	Amateur Baseball Federation of India
21.	Tenni Koit Federation of India,
22.	Shooting Ball Federation of India,

Sl.No	Name of the Federation
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23.	Softball Association of India,
24.	Basketball Federation of India
25.	Handball Federation of India
26.	Indian Golf Union
27.	Amateur Athletic Federation of India
28.	All India Football Federation Football House,
29.	Indian Amateur Boxing Federation
30.	School Games Federation of India (SGFI)
31.	Equestrian Federation of India
32.	Powerlifting (2005-2006) Indian Powerlifting Federation,
33.	Wrestling Federation of India
34.	Swimming Federation of India
35.	Winter Games Federation of India
36.	Badminton Association of India
37.	Tennis Ball Cricket Federation of India,
38.	Amateur Soft Tennis Federation of India.
39.	Roller Skating Federation of India,
40.	Atya Patya Federation of India
41.	Taekwondo Federation of India
42.	All India Karate-Do Federation
43.	Cycle Polo Federation of India
44.	Paralympic Committee of India
45.	Squash Racket Federation of India,

Sl.No	Name of the Federation
46.	Cycling Federation of India
47.	Ball Badminton Federation of India
48.	Wushu Association of India
49.	Jump Rope Federation of India
50.	Indian Body Builders Federation.
51.	Bridge Federation of India
52.	Net Ball Federation of India
53.	Judo Federation of India

Suspension of IOC

2632. SHRI N.K. SINGH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Indian Olympic Association continues to remain suspended;
- (b) if so, the details thereof;
- (c) whether Indian athletes can compete in Olympic events at the international level under the National Flag;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH) : (a) Yes, Sir.

(b) The International Olympic Committee (IOC) at its Executive Board meeting held on 4th December 2012 took a decision to suspend the Indian Olympic Association (IOA). Reasons cited by IOC for suspension of IOA are IOA's failure to comply with the Olympic Charter and its statutes, failure to inform the IOC in a timely manner, and as a protective measure against Government interference in the IOA's election process. The Executive Board of IOC has also confirmed that the IOA